

Power Requirements of Coal Industry

*203. { Shri Shree Narayan Das:
 { Shri Ram Ratan Gupta:
 { Shri P. C. Borooah:

Will the Minister of Irrigation and Power be pleased to state:

(a) the measures recommended by the study team which recently assessed the power requirements of the coal industrial programme;

(b) whether these recommendations have been scrutinised by the Planning Commission and the States; and

(c) if so, the result of such scrutiny and action taken in this regard both by the Centre and the States?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 52].

Italian Airliner Crash

*204. { Shri Bishanchander Seth:
 { Shri P. C. Borooah:
 { Shri D. C. Sharma:
 { Shri S. M. Banerjee:
 { Shri Raghunath Singh:
 { Shri Indrajit Gupta:
 { Maharajkumar Vijaya Ananda:
 { Shrimati Maimoona Sultan:
 { Shri Jashvant Mehta:
 { Shri Basumatari:
 { Shri Sarjoo Pandey:
 { Shri Nambiar:
 { Shri Nath Pai:
 { Shri M. K. Kumaran:
 { Shri Kajroukar:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that an Italian airliner was lost over Bombay on the 7th July, 1962;

(b) if so, the details thereof;

(c) the total number of passengers who lost their lives;

(d) whether it is also a fact that eight top officials of Alitalia same to India to assist in the search for the missing plane; and

(e) if so, how far their assistance helped us?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) to (c). A (c). A statement giving the requisite information is laid on the Table of the Sabha.

STATEMENT

Fatal accident to Alitalia DC-8 aircraft occurred about 25 miles West of Junnar on Poona-Nasik road on a hill on the night between 6th and 7th July, 1962. The aircraft was on its way from Bangkok to Bombay. All the 85 passengers and 9 members of crew on board were killed and the aircraft was completely destroyed.

2. The accident is under investigation by a Court of Inquiry, presided over by a retired judge of the Bombay High Court. The Director of Air Safety of the Civil Aviation Department, the Operations Manager of Air-India and a senior officer of the Indian Air Force have been appointed to act as Assessors. Italian Government have nominated an accredited representative and he and his advisers are being given all facilities to participate in the investigation. The Court of Inquiry has already begun its work. It will be some time before its findings become available to Government.

(d) Some local Alitalia officials went in a Government transport, at their request, in search of the missing aircraft.

(e) The aircraft was located through the help of the Maharashtra State Police.

Nature-cure Centres

*205. { Shri K. N. Tiwary:
 { Shri Ram Ratan Gupta:
 { Maharajkumar Vijaya Ananda:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that his Ministry has decided to give financial